

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/221(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	HIRAK VYAPAAR PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearances (via video conference/physically)

Mr. Rahul Parasrampur, Adv.

] For Applicant

Ms. Saloni Agarwal, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **12.07.2024**.

Satyajit Roy
Court Officer